

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2503

ANSWERED ON:22.07.2009

MONITORING OF CENTRALLY ASSISTED IRRIGATION PROJECTS

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Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government monitors the Centrally assisted irrigation projects of various States;
- (b) if so, the details thereof alongwith the outcome as a result of monitoring of these projects, State-wise;
- (c) the steps taken by the Government for proper implementation of the programme;
- (d) whether the Government proposes to review all the ongoing irrigation projects under Accelerated Irrigation Benefit Programme; and
- (e) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) Yes Madam. The projects under Accelerated Irrigation Benefits Programme (AIBP) are monitored by the Offices of the Central Water Commission across the country.

(b) & (c) The major and medium projects under AIBP are to be monitored by the Regional Offices of the Central Water Commission twice a year by carrying out field visit and discussions with the project execution agencies of the State Governments. Subsequently, monitoring reports are prepared incorporating inter-alia physical and financial achievements of the project, bottlenecks in implementation of projects and suggestions for expediting project execution. The monitoring reports are sent to all concerned including concerned state governments. The surface minor irrigation schemes are monitored by the State Governments themselves and Central Water Commission and Ministry of Water Resources are to monitor them on sample basis. The Ministry of Water Resources reviews performance of projects from time to time by convening Review Meetings with the officers of the State Governments. The officer of the Ministry of Water Resources also monitors physical and financial performance of the projects by field visit and discussions with the State Government officers.

(d) & (e) AIBP Review meetings are already held by the Ministry of Water Resources on various issues during May-July 2009 which inter-alia includes physical and financial achievements during 2008-09, programme of state governments for 2009-10, grant requirements of the state governments for 2009-10, bottlenecks in implementation of projects and likely solutions. The meetings provide state specific issues needing attention and generate an overall picture of implementation of AIBP.